

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-1411(ND)/2018

IN THE MATTER OF

M/s. AS Technosoft Pvt. Ltd.

VS.

M/s. Indianroots Shopping Ltd.

.... OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 9 IBC, 2016

Order delivered on 09.12.2019

Coram:

Dr. P.S.N Prasad

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner/OC : Mr.Anurag Bhatt, Mr.Lokesh Pathak, Advocates

For the Corporate Debtor :

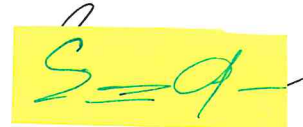
ORDER

Heard CA.No.789.C-III/2019. Let notice be issued to the Respondent for appearance as well as for filing reply in the matter within 10 days.

Post the matter on 27.01.2020.



(Dr. V.K. SUBBURAJ)
MEMBER(TECHNICAL)



(Dr. P.S.N PRASAD)
MEMBER (JUDICIAL)